Annexure – 1

Name of the corporate debtor: Wiz LogtecIndia Private Limited; Date of commencement of CIRP: 17-04-2026; List of creditors as on: 24-10-2026

List of secured financial creditors

(Amount in ₹)

S.No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim Rejected	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Kisetsu Saison Finance (India) Private Limited	30/04/2026	41,77,31,208.08	41,77,31,208.08	Financial Creditor	41,77,31,208.08	Yes	1. First ranking pari passu charge by way of hypothecation under the deed of hypothecation dated 29.06.2024 over all the existing and future book debts, fixed assets, current assets, intellectual property, brands/trademarks, intangible assets, movable assets and stock of the Corporate Debtor.	41,77,31,208.08	37.43%	Nil	Nil	Nil	Nil	Nil
2	Bandhan Bank Limited	05/05/2026	10,44,48,285.55	10,44,48,285.55	Financial Creditor	10,44,48,285.55	Yes	1. First charge by way of hypothecation on the company's entire current assets including stock and such other movables including book debts, bills, whether documentary or clean both present & future.	10,44,48,285.55	9.36%	Nil	Nil	Nil	Nil	Nil
3	Daniel Richner	04/05/2026	4,62,50,000.00	Nil	Financial Creditor	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4,62,50,000.00	Nil	The claim pertains to transactions allegedly entered into with Radar Ventures Private Limited and not with M/s. Wiz Logtec India

Annexure – 1

Name of the corporate debtor: Wiz LogtecIndia Private Limited; Date of commencement of CIRP: 17-04-2026; List of creditors as on: 24-10-2026

List of secured financial creditors

S.No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim Rejected	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted					
															Private Limited, the Corporate Debtor under CIRP. No legally enforceable document establishing liability of the Corporate Debtor has been submitted. Further, no guarantee, novation, merger, assignment or assumption of liability by the Corporate Debtor has been established. Accordingly, the claim has not been admitted.
4	M+R Qomo Holding AG	04/05/2026	12,26,43,160.00	Nil	Financial Creditor	Nil	Nil	Nil	Nil	Nil	Nil	Nil	12,26,43,160.00	Nil	The claim arises out of a Share Purchase Agreement executed with Radar Ventures Private Limited and not with M/s. Wiz Logtec India Private Limited. No documentary evidence establishing liability of the Corporate Debtor has been submitted. Accordingly, the claim has not been admitted.
5	HDFC Bank Ltd	30/05/2026	40,71,89,572.70	38,64,68,507.23	Financial Creditor	38,64,68,507.23	Yes	Retail LC BG, FD, Book Debts, Stock, Purchase Order/Invoice.	38,64,68,507.23	34.63%	5,00,000	4,85,000	2,02,21,065.47	Nil	Nil
Total			**1,09,82,62,226.33**	**90,86,48,000.86**	**Nil**	**90,86,48,000.86**			**90,86,48,000.86**		**5,00,000.00**	**4,85,000.00**	**18,91,14,225.47**	**Nil**	